

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 227/2001

(A)

New Delhi this the 22nd day of August, 2001.

HON'BLE MR. M.P. SINGH, MEMBER (ADMNV)
HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

Shri M.L. Bhatia,
S/o late Sh. Dayal Das Bhatia,
20-B, Pocket B, Hari Nagar,
New Delhi-110064.

...Applicant

(By Advocate Shri Ashok K. Chhabra, though none
appeared)

-Versus-

1. Union of India through
the Secretary to the Govt. of India,
Ministry of Agriculture,
(Dept. of Animal Husbandry),
New Delhi.
2. The General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi.

(By Advocate Shri Madhav Panikar)

O R D E R (ORAL)

By Mr. M.P. Singh, Member (A):

Heard the learned counsel for the respondents.

2. In this OA the applicant has prayed for a direction to quash the order dated 3.1.2001 and also to quash the suspension of the financial upgradation. The applicant who was working as an Assistant Milk Distribution Officer in Delhi Milk Scheme was promoted to the pay scale of Rs.6500-10500 w.e.f. 9.8.99 vide order dated 7.11.2000. The order was duly implemented by the respondents. Thereafter the respondents have stopped the benefit of financial upgradation granted to the applicant vide order dated 3.1.2001. ~~He was aggrieved by this order,~~ the applicant has filed this OA claiming the aforesaid reliefs. The respondents have filed their reply and have also

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enclosed a copy of the order dated 23.6.2001, whereby the order dated 3.1.2001, stopping the benefit of second upgradation to the applicant in the pay scale of Rs.6500-10500 has been withdrawn. By issue of this letter nothing survives in the OA and the same has become infructuous. The OA is accordingly dismissed, as infructuous. No costs.

S. Raju

(Shanker Raju)
Member (J)

'San.'

M.P.Singh
(M.P. Singh)
Member (A)